



ITEM NO.18

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (CrI.) No(s). 11230/2022

[Arising out of impugned final judgment and order dated 04-04-2019 in CRLA No. 276/2003 passed by the High Court of Judicature at Allahabad]

AASIF

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(IA No. 246315/2024 - GRANT OF PAROLE)

Date : 25-11-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA  
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Rajeev Kumar Dubey, Adv.  
Ms. Deveshi Chand, Adv.  
Ms. Srujana Suman Mund, Adv.  
Ms. Saroj Tripathi, AOR

For Respondent(s) Mr. Vikas Bansal, Adv.  
Dr. Vijendra Singh , AOR  
(Appearance not given)

UPON hearing the counsel the Court made the following  
O R D E R

I.A.No.246315/2024

The regular bail of the petitioner has already been rejected. By this application, the petitioner seeks Parol for a period of one month, for the reason that his wife is suffering from a Kidney ailment and she needs Kidney Transplant, for which arrangements have to be done by the petitioner.

In view of the entire facts and circumstances of the case, we are inclined to grant Parole to the petitioner for a period of one month from today. The petitioner shall be released on a short term

bail on furnishing two sureties of the like amount to the satisfaction of the trial court, out of which one surety would be of a close blood relation.

The petitioner shall surrender his Passport before the Trial Court, if he has not done so already. He shall inform about his whereabouts to the Police Station at Kotwali Bulandshahar or shall visit the said police station on every alternate days.

On expiry of the Parole period, he shall surrender before the Trial Court by 30.12.2024 positively.

In view of above, the application is disposed of.

Re-list the matter on 10.01.2025.

(JAYANT KUMAR ARORA)  
ASST. REGISTRAR-CUM-PS

(RENU BALA GAMBHIR)  
COURT MASTER